

Shri Goray (Poona). The PSP. has been mentioned. So, shall I not make my submission?

Mr. Deputy-Speaker: He has not referred to what has been done by the party.

Shri Goray: He said that we refused to sign the declaration. I want to say why we refused to do it.

Mr. Deputy-Speaker: I am not at all concerned with whether any party signed it and the others have not. That is not the question before us. The only thing that I am at present required to decide is whether I am going to give my consent to this motion and whether it is to be admitted as an adjournment motion. So far as this case is concerned,—be it violence—even if it be one of a series and two or three incidents might have happened earlier also, even then the police has to take action on that. The court also has to adjudicate on that if there has been something worth adjudication. Therefore by a discussion here we will be rather prejudicing all those things that are to come later.

Moreover, I do not think Parliament is justified in discussing individual cases of such assaults or disturbances. Therefore, for these reasons, I withhold my consent.

Some Hon. Members rose—

Mr. Deputy-Speaker: The point that has been made by Shri Tyagi is that the preliminary observations should be confined only to trying to see whether consent should be given or not. Otherwise, the whole adjournment motion is discussed here and the whole objective is frustrated. What is the need of consent being given if the adjournment motion also is to be discussed?

We proceed to the next item. Papers to be laid on the Table.

ALLEGED TROUBLE IN NEPAL-TIBET BORDER

Raja Mahendra Pratap rose—

Mr. Deputy-Speaker: Order, order. I have gone to the next item.

Raja Mahendra Pratap (Mathura): I respect the Chair, but what I mean to say is this. Our frontier is very important.

Mr. Deputy-Speaker: I know that and I have sent him the reply what I thought was proper that it is not a definite matter. Therefore it cannot be raised here.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I do not know if I would be in order after what you have said about Raja Mahendra Pratap's motion to give two or three facts which he may not know. There are no Indian soldiers there to begin with. There is no report of any trouble from there.

Some Hon. Members: From where?

Shri Jawaharlal Nehru: Nepal-Tibet border. There are some check-posts under the Nepalese Government control where for some little time past, Indian policemen at the request of the Nepalese Government were sent to function and train others there. And they will be called back as soon as it is over. They were under the control of the Nepal Government. Anyhow, there are no soldiers. So, the whole basis of the argument of the hon. Member is not correct.

12 10 hrs

PAPERS LAID ON THE TABLE FURTHER DOCUMENTS EXCHANGED BETWEEN GOVERNMENTS OF INDIA AND CHINA

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I beg to lay on the Table a copy of further documents exchanged between the Governments of India and China in continuation of the White Paper laid on the Table on the 7th September, 1959. [Placed in Library. See No LT-1603/59.]